## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>08.02.2017</u>.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 99/16

**PETITION NUMBER** 

TP 171/17

NAME OF THE PETITIONER (S) :

DECCAPEL FASHIONS PVT. LTD.

NAME OF THE RESPONDENT (S):

**UNDER SECTION** 

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Declimbertalla

8

PHONE NUMBER

REPRESENTATION BY WHOM

PADMANABHA HOLLAS 9986544793

Advocate for Petition

Counsel for Petitioner Company is present. He has filed 2 sets of copies.

Notice to OL, ROC and RD. Call on 31.03.2017.

MEMBER (J)

MEMBER (T)